

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 208 OF 2017 &
IA NOS. 352 & 354 OF 2017**

Dated: 6th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Virender Rawal & Ors.

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **17.01.2018.**

COURT MASTER